

Name of the Corporate Debtor: : KSK Water Infrastructures Private Limited  
Date of Commencement of CIRP : 1st January, 2021  
List of Creditors as on : 19th July, 2025

List of Operational Creditors (Government Dues)												
Sl. No.	Name of Creditor	Details of Claims Received		Details of Claims Admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	(Amount in INR)
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Whether Related Party?	% voting share in CoC					Remarks, if any
1	Deputy Director, The Employees State Insurance Corporation, Hyderabad	27-09-2021	34,593	-	Unsecured OC	No	0.00%	-	-	34,593	-	
2	Principal Commissioner, CGST & C. Ex.(Through Assistant Commissioner, CGST Division Bilaspur)	12-02-2025	46,99,42,738	-	Unsecured OC	No	0.00%	28,18,80,000		18,80,62,738		Since, the agreement underlying the transaction (out of which the GST liability is emanating) is a subject matter of dispute in Civil Appeal Nos. 4098-99/2022 and 4168/2022, the claim is classified as contingent to the extent it is found acceptable.
Total			46,99,77,331	-			0.00%	28,18,80,000	-	18,80,97,331	-	